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Electrification of Railway platforms in **Andhra Pradesh**

2702. SHRI TALARI MANOHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whet is the number of Railway Platforms in Andhra Pradesh where arrangements for electricity do not exist; and
- (b) what steps Government propose to take to electrify the railway platforms during the current financial year?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Arrangements for electricity do not exist at railway platforms at 83 stations in Andhra Pradesh.

(b) Out of the 88 stations, 62 stations do not qualify for electrification, power supply from State Electricity Board not being available within a reasonable distance of 1 Km. from the station. Of the remaining 26, there are plans for comle'ting 18 stations during the current financial year, subject to service connection being made available by the State Electricity Board. It is also proposed to electrify balance 8 stations during the next financial year i. e. 1991-92, subject to availability of funds.

कृषि संबंधी उद्योग

tO Questions

2703 श्री शिवप्रसाद चनप्रिया : क्या कृषि मंत्रीं यह बताने की कृपा करेंगे कि:

- (क) मार्च, 1990 के श्रन्त मध्य प्रदेश में कीन-कीन से कृषि उद्योग किस-किस गांव में स्थापित किए गए हैं; ग्रीर
- (ख) क्या ईन उद्योगों ने छत्पादन श्रीरम्भ कर दिया है ?

कृषि मंत्रालय में कृषि ग्रौर सहकारिता विभाग में राज्य मंत्री (भ्रो नितिश : (क) ग्रीर (ख) सहकारी कुमार) क्षेत्र में राष्ट्रीय सहकारी विकास निगम ने इकाइयां स्थापित करने में मदद की जिनका ब्योरा ग्रनुबंध में दिया गया है। विखिए परिशिष्ट 155, 92] मध्य प्रदेश राज्य वृषि उद्योग निगम लि. नेभी मार्च, 1990 तक निम्नलिखित उद्योग स्थापित किए हैं:-

- (1) शीत भंडार प्लांट, ग्राम उमरा-नाला, जिला छिदवाडा ।
- (2) सरसों तेल मिल, ग्रोद्योगिक एस्टेट, मुरैना।
- (3) फ़ल परिसंस्करण संयंत्र, भोपाल।
 - (4) कृमिनाशी दवा संयंत्र, बीना।
 - (5) निष्कर्षण कुकर प्लांट, धाड ।
- (6) खाने हेत् तैयार आहार का संयंत्र, रायगढ़।
 - (७) जैब-उर्वरक संयंत्र,
- (8) दानेदार उर्व रक संयंत्र (संयुक्त उद्यम), रायसालपुर, जिला होशंगाबाद।

से 8 वाले संयंत्र उत्पादन कर रहे हैं।

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प्राइवेट सेक्टर में कषि पर ग्राधारित बहुत से उद्योग हो सकते हैं जिनके बारे में भारत सरकार कोई रिकार्ड नहीं रखती।

Demolition of unauthorised construction in Vasant Village

2704 SHRIMATI SARALA HESHWARI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply to Unstarred Question 434 given in the Rajya Sabha on the 29th December, 1989 and state:

- (a) whether the orders of MCD regarding demolition of the unauthorised structures in Vasant Village in Delhi have since been carried out; and
- (b) if not, the reasons therefor and by when it is likely to be carried out?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) Municipal Corporation of Delhi has reported that no further action could be taken as the matter is sub-judice and there is a Court order staying demolition. The Municipal Cororation of Delhi is, however, trying to have the stay oi'ders vacated.

Facilities to Dalit Christians

2705. SHRI M. VINCENT: Will the Minister of WELFARE be pleased to state:

- (a) whether it is a fact that nearly 16 million Dalit Christians suffer the social and economic inequalities like the Hindu Scheduled Castes; and
- (b) if so, whether Government propose to take suitable steps to make available all the concessions to Dalit Christians which are available to the

Hindu Scheduled Castes?

THE MINISTER OF LABOUR AND (SHRI WELFARE RAM **VILAS** PASWAN): (a) and (b) The matter is under examination of the Government.

Route Length per lakh of Population in Kerala

2706. SHRI E. BALANANDAN: Will the Minister of RAILWAYS be pleased to state:

- average route length lakh of population, of the railways, in Kerala;
- (b) the national average of the above; and
- (c) the population-train ratio in Kerala, and the national population ratio?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 3. 64 km per lakh of population.

- (b) 9. 05 km per lakh of popula tion.
 - (c) No such figures are maintained.

Allotment of land to Suraj Vanaspati Llil Rikandrabad (Uttar Pradesh)

2707. CHOWDHRY HARI SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) how much land has been allotted or sold by the Uttar Pradesh Government to the Suraj Vanaspati Ltd, at Sikvindrabad Industrial Area in Distret Bulandshar, Uttar. Pradesh;
- (b) what is the estimated cost of the land given by the State Government above plant; and
- (c) whether Uttar Pradesh Government have received full cost of the land allotted to the above plant?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES fSHRI RAM PU-JAN PATEL): (a) M/s. Suraj Vanaspati Ltd. has purchased about 48363. 5C square metre land from the Uttai Pradesh State Industrial Develop ment Corporation (UPSIDC) in the industrial area at Sikandrabad Dis trict Bulandshar, Uttar Pradesh,